

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 251 OF 2017

&

IA NO. 358 OF 2019

Dated : 14th August, 2019

In the matter of:

Nabha Power Ltd.

... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **28.08.2019.**

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Court Master